

में है। अगर पंद्रह दिन में उनका भुगतान न हो, तो 16 वें दिन से उनको उसका मुआवजा मिलता है, लेकिन मुआवजे की तो कहीं चर्चा भी नहीं है। माननीय महोदय, मैं आपके माध्यम से इस सरकार से कहना चाहता हूँ कि अकेले उत्तर प्रदेश में उनका 2013-14 का 70 करोड़ का भुगतान बाकी है और 2014-15 का मजदूरों का 700 करोड़ का भुगतान बकाया है। क्या यह मजदूरों का शोषण और मजदूरों पर बहुत बड़ा अन्याय नहीं है? महोदय, मैं आपके माध्यम से सदन से निवेदन करना चाहता हूँ कि मजदूरों का भुगतान न होने पर क्या सरकार इसकी जांच कराएगी कि इसके जिम्मेदार कौन हैं? अगर इसकी जांच कराएगी तो इसमें जितने भी अधिकारी जिम्मेदार हैं, क्या उनके खिलाफ सख्त कार्यवाही होगी? महोदय, मैं एक बात कहना चाहता हूँ, अभी हाल ही में जो Uber Taxi कांड हुआ, जिसके बारे में सदन में तमाम चर्चा हुई, उसमें बहुत सारी चीजें सामने आई हैं। कहीं टैक्सी वालों की गड़बड़ी है, कहीं पुलिस वालों की कमी है, कहीं अधिकारियों की कमी है, कहीं कानून की कमी है। जब कानून में हर चीज निश्चित है, जो कार्ड धारक हैं, उन्हीं को मजदूरी करने का अवसर मिलता है और उन्हीं को उसका पैसा मिलता है। हर चीज सीधी-सादी है, इसके बावजूद भी यह केंद्र सरकार की जवाबदेही बनती है, केंद्र सरकार इसको निश्चित तौर से एनश्योर करे कि इसमें जो गड़बड़ अधिकारी हैं और जो लाखों-करोड़ों मजदूरों के साथ अन्याय कर रहे हैं, जो दोषी लोग हैं, उनको दंडित किया जाए, साथ ही मजदूरों को सीधे भुगतान कराने की व्यवस्था हो। महोदय, आपके माध्यम से मैं माननीय सदन से ऐसा आश्वासन चाहता हूँ। धन्यवाद।

श्री हुसैन दलवाई (महाराष्ट्र) : महोदय, मैं इनके उल्लेख से स्वयं को संबद्ध करता हूँ।

श्री प्रमोद तिवारी (उत्तर प्रदेश) : महोदय, मैं इनके उल्लेख से स्वयं को संबद्ध करता हूँ।

SHRI MADHUSUDAN MISTRY (Gujarat): Sir, I associate myself with the matter raised by the hon. Member.

DR. BHALCHANDRA MUNGEKAR (Nominated): Sir, I also associate myself with the matter raised by the hon. Member.

Honouring people of eminence on the eve of Subramanya Bharathi's birth anniversary

SHRI TARUN VIJAY (Uttarakhand): Sir, today is the great day of birth anniversary of Subramanya Bharathi. He was one of the greatest revolutionary poets of Tamil language. He gave a new direction to Tamil language and he lived in Varanasi. I demand that the Government must declare his home in Varanasi a national heritage, and, I would like to request Shri Ram Gopal Yadav ji that the Government of Uttar Pradesh must declare the same as a national heritage. But there is a great unrest in Tamil Nadu and they legitimately feel that Tamil language and great heroes of Tamil language are being ignored in North India and some language is being imposed on them.

I say that even if Tamil is made a national language and introduced in North India, we would welcome this. Let Hindi people... *...(Interruptions)...*

MR. DEPUTY CHAIRMAN: No, no. Don't disturb him. ...(Interruptions)...

SHRI TIRUCHI SIVA (Tamil Nadu): Sir, Tamil is already a national language. ...(Interruptions)...

SHRI TARUN VIJAY: Let Hindi people learn how to pronounce Thiruvalluvar... ...(Interruptions)...

SHRI TIRUCHI SIVA: Sir, there is no need for such declaration; Tamil is already a national language. ...(Interruptions)...

SHRI D. RAJA (Tamil Nadu): Sir, Tamil is already a national language. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Don't disturb. ...(Interruptions)... Please sit down. ...(Interruptions)...

SHRI TARUN VIJAY: Let Hindi people learn how to pronounce Tirukkural ...(Interruptions)...

SHRI TIRUCHI SIVA: Sir, I have to correct him. He cannot say whatever he wants. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Why are you worried? Please sit down.

SHRI TARUN VIJAY: Its introduction in the north Indian schools ...(Interruptions)...

MR. DEPUTY CHAIRMAN: No, no. I am not allowing you. ...(Interruptions)...

SHRI TARUN VIJAY: Sir, I have a feeling that India cannot be just Tulsi and Meera unless we include Thiruvalluvar and Thirukkural in the North. India cannot be only Ashoka and Vikramaditya unless we include Rajaraja Chola, Pandiyan and Krishnadevaraya. Let there be an inclusive approach.

Sir, I want to say that Parliament must pass a unanimous resolution to establish Thiruvalluvar statue in the Parliament. Six decades and no statue of Thiruvalluvar in Parliament! We have statues of warriors and several poets in the Parliament. But why not statues of Subramanya Bharathi and Thiruvalluvar are established in the campus of Parliament. I demand the Government to work on this, and, let us have statues of Subramanya Bharathi and Thiruvalluvar in Parliament. Let Tirukkural be introduced in North India, and, let us start learning Tamil in North India. That would be a best tribute to Subramanya Bharathi. *Vande Mataram*.

MR. DEPUTY CHAIRMAN: All of you can associate. Okay. Hon. Minister wants to say something. ...(Interruptions)... I have allowed the Minister. After that, you can speak.

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): I just want to give one small clarification. Sir, Tamil is also a national language. With due respect to my colleague, Tarun Vijay ji, who is doing a lot of work for the promotion of Tamil, I would like to tell that Tamil is already a national language.

MR. DEPUTY CHAIRMAN: It is already a national language. Now, Shri Husain Dalwai. *...(Interruptions)...* Yes, Mr. Raja.

SHRI D. RAJA: Sir, while associating, I would like to say that Subramanya Bharathi and Thiruvalluvar are greatest poets that the country has ever produced.

MR. DEPUTY CHAIRMAN: There is no dispute on that.

SHRI D. RAJA: They must be respected but I endorse the clarification given by the hon. Minister that Tamil is a national language.

SHRIMATI KANIMOZHI (Tamil Nadu): Sir, while associating with what the hon. Member has said, I would like to say that Tamil is already a national language. *...(Interruptions)...* It is not a regional language alone. This language is already spoken in *...(Interruptions)...*

SHRI T. K. RANGARAJAN (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member. Yesterday also, Shrimati Kanimozhi said that Tamil and other three languages should be taught in North India also.

SHRI A. NAVANEETHAKRISHNAN (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI DILIP KUMAR TIRKEY (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI A. K.SELVARAJ (Tamilnadu): Sir, I also associate myself with the matter raised by the hon. Member.

SHRIMATI VIJILA SATHYANANTH (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

DR. V. MAITREYAN (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

SHRIMATI SASIKALA PUSHPA (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI PAUL MANOJ PANDIAN (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI S. THANGAVELU (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI A. W. RABI BERNARD (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

MR. DEPUTY CHAIRMAN: All the names of Members who are associating may be added. Now, Shri Husain Dalwai.

Celebration of * death anniversary as 'Shourya Diwas'

श्री हुसैन दलवाई (महाराष्ट्र) : सर, यहां पर मैं एक गम्भीर घटना के बारे में बोलना चाहता हूँ। महाराष्ट्र में महान क्रांतिकारी * शौर्य दिवस मनाया गया। जिसने महात्मा गांधी का खून किया, जान-बूझकर उसका शौर्य दिवस मनाया जाता है। यह भी लिखा गया है कि इसमें दो पूर्व एमएलए भी शामिल थे। वहाँ * थे। यह बात ऐसी है कि आगरा में धर्मांतरण करना, ...(व्यवधान)... में धर्मांतरण करना ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Names should be expunged. ...(Interruptions)... All names are expunged. ...(Interruptions)... आप बोलिए। ...(व्यवधान)...

श्री हुसैन दलवाई : कहां यह कहना कि ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Don't display these placards. ...(Interruptions)... Please don't display anything. ...(Interruptions)...

श्री हुसैन दलवाई : यह याद रखिए, वह याद रखिए। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Why are you disturbing him? ...(Interruptions)... What are you doing? ...(Interruptions)... You are disturbing him. ...(Interruptions)...

श्री हुसैन दलवाई : यह इस तरह का हो रहा है। ...(व्यवधान)... मैंने महाराष्ट्र के मुख्य मंत्री को लेटर लिखा कि ये लोग कौन हैं, इन पर एक्शन लीजिए। इस तरह का पूरे देश में हर जगह हो रहा है। मैं यह बिल्कुल नहीं कहूँगा कि * कर रही है, लेकिन आपकी मदद करने वाली * और उनके सारे लोग यह काम कर रहे हैं। ...(व्यवधान)...

श्री प्रभात झा (उत्तर प्रदेश) : सर, ...(व्यवधान)...

श्रीमती बिमला कश्यप सूद (हिमाचल प्रदेश) : सर, ...(व्यवधान)...

श्री हुसैन दलवाई : यह बिल्कुल * का है। ...(व्यवधान)... यह बिल्कुल * का है। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: No, no ...(Interruptions)... The * name is expunged. ...(Interruptions)... You can't make blanket allegations. ...(Interruptions)... Don't make blanket allegations. ...(Interruptions)...

* Expunged as ordered by the Chair.